

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.237
CP/7(AHM)2021

Proceedings under Section 270 r.w 271,272 & 273 of Co. Act, 2013

IN THE MATTER OF:

Ratna Katiyal

.....Applicant

V/s

Gaurang Khetanbhai Patel & Anr

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hitesh Buch, PCS

For the Respondent :

ORDER

There is a leave note circulated by the learned Counsel for the respondent as informed by the learned PCS for the applicant.

Re-list on 11.07.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)